

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 391 of 1995

Wednesday, this the 17th day of July, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Baby Antony, Senior Scientific Assistant,
Naval Physical and Oceanographic Laboratory,
Thrikkakara.

.. Applicant

Vs

1. Union of India, represented
by the Secretary,
Ministry of Defence, New Delhi.
2. Director General, Research and
Development Organisation,
Ministry of Defence, New Delhi.
3. Director, Naval Physical and
Oceanographic Laboratory,
Thrikkakara, Kochi - 21.

.. Respondents

By Advocate Mr James Kurian for Mr P.R.Ramachandra Menon.

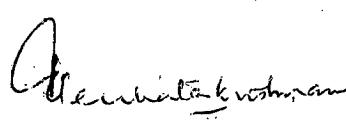
The application having been heard on 17th July 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Counsel for respondents submits that the reliefs
prayed for have been granted to applicant. The statement
is not disputed by applicant or his counsel. Recording
the submission of counsel for respondents, we dismiss
the application as infructuous. NO costs.

Dated the 17th July, 1996.


P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN